*437. SHRI K. B. CHETTRI: Will the Minister of DEFENCE be pleased to state:

(a) the number of Sainik Schools and the Military Schools of King George Royal Indian Military type in the country:

(b) whether it is a fact that Government have proposed to open a Military school of this type in the Eastern Region specially in the hill district of Darjeeling; and

(c) if so, the details thereof.

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) There are 17 Sainik Schools, 5 Military Schools and one Rashtriya Indian Military College located at Dehradun. (b) and (c) There is no such proposal under consideration.

Representation from Coking Coal Mine Shareholders Association

*438. SHRI PATIL PUTTAPPA: Will the Minister of STEEL AND MINES be pleased to refer to the reply to starred Question No. 258 given in the Rajya Sabha on the 11th May, 1973 and state:

(a) whether the Coking Coal Mines Shareholders Association has since sent any further representation regarding take-over of coal units: and

(b) if so, the details thereof; and the Government's reaction thereto?

THE MINISTER OF STEEL AND MINES (SHRI T. A. PAI) : (a) No such representation from the Association has been received since May, 1973.

(b) Does not arise.

President Bhutto's Speech in the Pakistan National Assembly

*439. SHRIMATI SAVITA BEHEN: SHRI M. K. MOHTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reported speech of President Bhutto of Pakistan in the Paki5tan National Assembly, emphasising *#*that he would not grant recognition to IJangla Desh unless all the Indians are withdrawn from Bangladesh: and

to Questions

(b) if so, what is Government's reaction thereto and whether any clarifications of the implications of this declaration were obtained during the recent meeting on luly 24, 1973, with Pakistan representatives?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Government have seen press reports of President Bhutto's statement to this effect.

fb) Some of the negative statements made recently by Pakistan leaders were brought to the notice of the Pakistan Government during the recent negotiations between the Special Emissaries of the two countries. It was, however, not considered necessary to seek any clarifications. These talks were held to consider the resolution of the humanitarian issues arising out of the 1971 Conflict, on the basis of the Joint Tndo-Bangladesh Declaration of the 17th of April. 1973.

Formation of Coal Mines Authority

*440. SHRI SANAT KUMAR RAHA: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a high powered coal mines authority has been formed;

(b) if so, the details of its composition and its name: and

i ; whether this authority has been charged with the responsibility of achieving the target of 142 million tonnes of coal production by 1972/79 and its proper distribution?

THE MINISTER OF STEEL AND MINES (SHRI T. A. PAI): (a) and (b): A new Government Company called the Coal Mines Authority Ltd., and wholly owned by the Government of India, was incorpo-: on 14th June, 1973 and vested with the ownership and management of the nationalised non-coking Coal Mines. National Coal Development Corporation Limited is being made a subsidiary company of this new company to which the